

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH



O.A. NO.1216/1993
M.A. NO.1569/1996
M.A. NO.2184/1996

New Delhi this the 7th November, 1996.

HON'BLE SHRI JUSTICE CHETTUR SANKARAN NAIR, CHAIRMAN .
HON'BLE SHRI S. P. BISWAS, MEMBER (A)

O. P. Sharma S/O Chandan Singh Sharma,
R/O B/194, Karampura, Shivaji Marg,
New Delhi-110015. ... Applicant

(None for Applicant)

-Versus-

Union Public Service Commission
through its secretary, Dholpur
House, Shahjahan Road,
New Delhi. ... Respondent

(By Shri V. S. R. Krishna, Advocate)

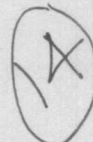
The application having been heard on 7.11.1996
the Tribunal on the same day delivered the
following :

O R D E R

CHETTUR SANKARAN NAIR (J), CHAIRMAN —

Applicant seeks a declaration that he is
qualified for appointment as Senior Superintendent
in the Social Welfare Department of the Delhi
Administration and that he is entitled to be
interviewed. Based on an interim order, applicant
has been interviewed and thus the relief prayed for
has been granted. Standing counsel for the
Union Public Service Commission and the Commission
have placed the entire record of selection before
us, as it behoves them and after examining the same,

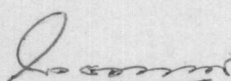
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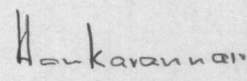


we find no justification in pursuing the matter further.

2. Application is dismissed. No costs.

Dated, 7th November, 1996.


(S. P. Biswas)
Member(A)


(Chettur Sankaran Nair, J.)
Chairman

/as/